

- (2) S.O. 1268 (E), dated the 19th May, 2009, regarding re-constitution of the National Coastal Zone Management Authority.
- (3) S.O. 1675 (E), dated the 9th July, 2009, regarding constitution of the Gujarat Coastal Zone Management Authority.
- (4) S.O. 1676 (E), dated the 9th July, 2009, regarding constitution of the Andhra Pradesh Coastal Zone Management Authority.

[Placed in Library. For (1) to (4) See No.L.T. 563/15/09]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 39 of the Water (Prevention and Control of Pollution) Act, 1974:
 - (a) Annual Report of the Central Pollution Control Board (CPCB), Delhi, for the year 2007-08.
 - (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 676/15/09]

- III. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Environment and Forests.

[Placed in Library. See No.L.T. 561/15/09]

MOU (2009-10) between Government of India and GAIL

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Gas Authority of India Limited (GAIL) for the year 2009-10.

[Placed in Library. See No.L.T. 582/15/09]

I. Notification of Ministry of Power.

II. Report and Accounts (2007-08) of BEE, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): Sir, I lay on the Table

- I. A copy (in English and Hindi) of the Ministry of Power Notification No. L-7/165(180)/2008-CERC, dated the 2nd June, 2009, publishing the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of transmission licence and other related matters) Regulations, 2009, under Section 179 of the Electricity Act, 2003.

[Placed in Library. See No.L.T. 689/15/09]